

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2845  
ANSWERED ON:30.03.2012  
UPGRADATION OF AYUSH INSTITUTIONS COLLEGES HOSPITALS  
Karunakaran Shri P.;Shivanagouda Shri Shivaramagouda

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has received a number of proposals for the upgradation of AYUSH institutions/ colleges/hospitals/dispensaries from various States including Karnataka and Kerala;
- (b) if so, the details thereof alongwith the action taken thereon during the last three years, State/UT-wise;
- (c) whether funds have been sanctioned and released to all these AYUSH institutions/colleges/hospitals/dispensaries for their upgradation;
- (d) if so, the details thereof, State/UTwise; and
- (e) if not, the reasons therefor alongwith the time by which remaining sanctioned funds are likely to be released to these AYUSH institutions/colleges/hospitals/ dispensaries?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVEN)

(a)to(d): Yes. Government of India received proposals under Centrally Sponsored Scheme for Development of AYUSH Institutions and Development of AYUSH Hospitals and Dispensaries from State Governments/UTs for upgradation of AYUSH institutions, colleges, hospitals and dispensaries. The details of proposals with funds released to various States including Karnataka and Kerala for upgradation of AYUSH institutions during last three years is attached as Annexure-I. The details of the proposals with funds released to various States including Karnataka and Kerala for Upgradation of AYUSH Hospitals and Dispensaries during the last three years, State/UT-wise is attached as Annexure-II, III and IV.

(e): Under Centrally Sponsored Scheme for Development of AYUSH Hospitals and Dispensaries, funds could not be released to AYUSH hospitals/ dispensaries against the Programme Implementation Plans (PIPs) except for medicines to most of the States/UTs during 2011-12, due to pending Utilization Certificates (UCs) from the States/UTs in respect of Grant-in- aid released upto 2009-10. The sanction of fresh Grants-in-aid to any hospitals/ dispensaries of the State depend on clearance of utilization certificates in respect of earlier grants under the scheme.

Under Centrally Sponsored Scheme for Development of AYUSH Institutions, funds have been sanctioned/ released to Chhattisgarh, Jharkhand, Karnataka, Punjab, Rajasthan and Uttrakhand during 2011-12 as per the details in Annexure-I. Funds could not be released to other States/ UTs including Kerala during 2011-12, due pending Utilization Certificates (UCs) in respect of Grants released upto 2009-10 or due to incomplete proposals.